

at present to enter into the hotel industry. The Private industry is making efforts to put up new hotels, but no striking results have been achieved so far, despite the fact that Government is giving whatever assistance is possible. The grant of Income-tax holiday to the hotel industry, will, it is expected, encourage more hotels being put up.

(c). No provision has been made for the purpose in the Third Five Year Plan. Efforts are being made to assist the hotel industry through the existing Government Finance Corporations etc. The Industrial Finance Corporation Act has already been amended with a view to enabling hotels run by public limited companies or co-operative societies to become eligible for loans from the Industrial Finance Corporation of India.

Gliding Club in Assam

3635. Shri P. C. Borooah: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal to start a gliding club in Assam; and

(b) if so, what steps have been taken in that direction so far?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) No such proposal is under consideration at present.

(b) Does not arise.

Man knocked down by Train in Delhi

3636. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) whether a man was knocked down by a train when he was crossing the railway line near Lodi Colony Station, New Delhi, on the 5th April, 1961 and died in the hospital.

(b) the circumstances leading to the accident; and

(c) the action taken in the matter?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes Sir.

(b) and (c). The accident is attributed to trespassing and crossing of the railway track at a place where there is no level crossing provided, whether named or unmanned and not caring to look out for trains.

Curative Properties of Natural Springs in the Country

3637. Shri Hem Barua: Will the Minister of Health be pleased to state:

(a) whether the curative properties of some of our natural springs in the country are assessed; and

(b) if so, with what result?

The Minister of Health (Shri Kar-markar): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix V, annexure No. 89.]

Epidemics in Orissa

3638. Dr. Samantsinhar: Will the Minister of Health be pleased to state:

(a) the names of the places in Orissa where the epidemics of Cholera, Small-pox and Gastro-intestinal diseases have broken out, separately;

(b) the total number of persons affected and died of these diseases separately in the month of March, 1961; and

(c) what preventive and curative measures are taken to combat the spread of the said diseases?

The Minister of Health (Shri Kar-markar): (a) to (c). The required information has been called for from the State Government and will be laid on the Table of the Sabha in due course.

12 hrs.

RE: MOTION FOR ADJOURNMENT

Mr. Speaker: There is an adjournment motion given notice of by Shri Hem Barua. The hon. Prime Minister is engaged in the other House. As soon as he comes I will take it up.

An Hon. Member: What is it about?

Mr. Speaker: I shall read it when he comes. I will proceed with other work now.

Shri C. D. Pande (Naini Tal): It should be taken up tomorrow morning.

12.01 hrs.

QUESTION OF PRIVILEGE

Shri Khushwaqt Rai (Kheri) Mr. Speaker, Sir, I rise to ask for leave to raise a question of privilege of which notice was given by me yesterday.

It will be recalled that the Demands of the Ministry of Defence were debated in this House on the 11th and 12th April. The hon. Member from Sitamarhi (Bihar)—I mean Acharya Kripalani—a very respectable Member of the House, spoke after the Defence Minister had initiated the debate.

Now, about the performance of the hon. Member on that day, which he had a right and privilege to do as a Member of this august House, the journal *Blitz* in its issue dated 15th April, 1961, has come out with an item on its first page headed "The Kripaloony Impeachment". Mark the use of the word "loony". Sir, I emphasise the use of the word "loony" in place of "lani"—his name is Kripalani and not "Kripaloony". The use of this word clearly shows what the paper aims at, proves its *mala fides* and is the greatest libellous reflection on a Member of this House. A picture of the hon. Member has also published on this very page with the caption "Kripaloony underneath" which leaves no doubt that the reference is to the speech delivered by the hon. Member in this House in the Defence debate.

Sir, I do not want to take the time of the House in reading the whole article in question. It is before you and you will find that it is a breach of privilege on the face of it. Their libellous content and the intention to libel shall be evident to anyone who reads it. I shall only point to some words and sentences—not the whole article—

which I consider libellous. I shall only point to some words and sentences which constitute the gravamen of the offence. I want to be brief and shall take only that time which is required to prove that there is a *prima facie* case of breach of privilege.

Sir, this is an article which begins by saying:

"The Kripaloony Impeachment"—"Bad, Black, Bald lies". All these expressions constitute libel. Then it says: "In its content, tenor and style, Acharya Kripalani's . . ."

Mr. Speaker: The hon. Member has not given to the House what exactly the words are. We are only having his comments.

Shri Khushwaqt Rai: I am reading now. I am coming to the article itself. I am not reading the whole article but I am only reading those words and sentences which constitute a breach of privilege.

Shri Narayanankutty Menon (Mukandapuram): Isolating certain parts of the article from the whole article is not fair. Unless we know the whole of it . . .

Shri Khushwaqt Rai: The article says:

"In its content, tenor and style, Acharya Kripalani's performance during the defence debate on Tuesday could be the envy of any American Senator who has not yet overcome his McArthian Moorings."

Then it says that it was a case—

"built upon bad, bald and black lies and uttered in the hysteric manner of a violent epileptic."

Mr. Speaker: Epileptic?

Shri Khushwaqt Rai: Suffering from epilepsy or who is a subject of epilepsy.

Mr. Speaker: The hon. Member said that he was called "loony" in place of "lani" with his photograph